

**Food Control Projects In Orissa**

5029. SHRI ARJUN CHARAN SETHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details including the estimated cost of the flood control projects in Orissa pending with the Union Government;

(b) the time by which those are likely to be cleared; and

(c) the details of Central assistance provided to Orissa for control of floods in the State during the last three years?

THE MINISTER OF WATER RESOURCES (VIDYACHARAN SHUKLA): (a) There is no flood control projects from Orissa pending with the Central Government for clearance.

(b) Does not arise.

(c) The Government of India is providing Central loan assistance to the Government of Orissa towards the flood control component of Rengali Multipurpose Project on the Brahmani river at the rate of 30% of the cost of the dam and appurtenant works. So far, a loan assistance of Rs. 42.95 crores has been provided to the State Government for this project. The Central loan assistance provided during the last three years is as under:-

1988-89	—	Rs. 0.5 crore
1989-90	—	NIL
1990-91	—	NIL

**Increase in Telephone Lines During Eighth Plan**

5030. SHRI PRATAPRAO B. BHONSLE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to increase the telephone lines in the Eighth Plan;

(b) if so, the details thereof and the States likely to be benefited therefrom; and

(c) the total amount earmarked for this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The draft plan proposals for the period 1990-95 envisage addition of 59 lakh lines of Local Switching capacity to provide 52 lakh new telephone connections. This also includes opening of at least one public telephone at all Gram Panchayats. All the States including Union Territories will benefit from these proposals.

(c) An estimated outlay of Rs. 19,700 crores at 1989 prices is required for these proposals.

**Representation From Kashmiri Migrants**

5031. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any representation from representatives of the Kashmiri Migrants regarding non-full-filment of assurances by the Delhi Administration in the matter of rehabilitation of the migrants;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.